

The Deputy Minister of Production (Shri Satish Chandra): (a) to (c). A statement is laid on the Table of the House. [See Appendix V, annexure No. 117].

Tanneries

1334. { **Shri T. B. Vittal Rao:**
Sardar Iqbal Singh:
Sardar Akarpuri:

Will the Minister of Production be pleased to state:

(a) the number of tanneries recognised by the Khadi Board in India and their location (State-wise);

(b) the total amounts granted to the All India Khadi and Village Industries Board for development of tannery Industries during the years (i) 1953-54, (ii) 1954-55, (iii) 1955-56, (iv) 1956-57 and how the amounts have been utilised; and

(c) the number of new tanneries proposed to be opened during the current

financial year and their location (State-wise)?

The Deputy Minister of Production (Shri Satish Chandra): (a)

Name of State (As before 1-11-56)	No. of Tanneries
Andhra	1
Bihar	3
Bombay	9
Delhi	1
Hyderabad	11
Madhya Pradesh	2
Madhya Bharat	15
Orissa	1
Pepsu	1
Rajasthan	6
Saurashtra	1
Travancore-Cochin	1
Uttar Pradesh	2
West Bengal	2

(b) Amounts sanctioned to and disbursed by the Khadi Board:—

Year	Amount sanctioned by Government		Amount disbursed by Board	
	Grants	Loan	Grants	Loan
	Rs.	Rs.	Rs.	Rs.
1953-54	Nil	Nil	Nil	Nil
1954-55	42,000	63,000	35,000	54,000
1955-56	3,75,000	4,75,000	3,67,500	4,65,000
1956-57	2,89,500	3,06,500	2,31,000	2,80,000

The amounts are being utilised for the following purposes:

(i) Purchase of land, sheds, tools and equipment etc.

(ii) Working Capital for the tanneries.

(c) 30 tanneries are proposed to be opened during the current financial year. Of these 29 tanneries have already been allocated as per details below:—

Name of State (As before 1-11-56)	No. of Tanneries
Ajmer	1
Assam	1
Bihar	2
Bombay	6
Bhopal	1
Hyderabad	6
Himachal Pradesh	1
Madhya Bharat	2
Orissa	2
Punjab	2
Rajasthan	3
Saurashtra	2
Total:	29

Match Industry

1335. Shri T. B. Vittal Rao: Will the Minister of Production be pleased to state:

(a) the number of production Centres recognised by the Khadi Board manufacturing match box on cottage Industry basis in India and their location (State-wise);

(b) the amount sanctioned to All India Khadi and Village Industries Board for development of this Industry during the years (i) 1953-54, (ii) 1954-55, (iii) 1955-56 and (iv) 1956-57 and how these amounts have been utilised; and

(c) the number of new production centres proposed to be opened during the current financial year and their location (State-wise)?

The Deputy Minister of Production (Shri Satish Chandra): (a)

State	No. of centres
Andhra Pradesh	14
Bombay	21
Kerala	14
Madhya Pradesh	8
Uttar Pradesh	2
Total	59

(b) Year	Amount Sanctioned		Amount disbursed	
	Grants	Loans	Grants	Loans
	Rs.	Rs.	Rs.	Rs.
1953-54	31,000	1,60,000	17,000	10,000
1954-55	47,425	2,65,000	34,580	2,64,000
1955-56	7,44,100	9,36,400	7,27,900	9,26,400
1956-57 (Upto 30.11.56)	9,61,380	11,80,000	3,81,114	3,94,200

The amounts are being utilised for the following purposes:—

- (i) Establishment of 'D' Class Match Factories;
- (ii) Establishment of sale depots for marketing cottage matches;
- (iii) Training of workers and peripatetic demonstration parties;
- ∴ (iv) Publicity and propoganda; and
- (v) Research and Experiments.

(c) During 1956-57, funds have been sanctioned for the establishment of 200 'D' class match factories, but the allocation of 102 centres only has been made so far as indicated below:—

State	No. of units.
Assam	5
Andhra Pradesh	5
Bihar	20
Bombay	5
Kerala	15
Madras	5
Mysore	10
Punjab	11
Uttar Pradesh	24
West Bengal	2
Total	102

Civil Aviation Department Employees Union, Bamrauli

1336. **Shri A. K. Gopalan:** Will the Minister of Communications be pleased to state:

(a) whether Government have received any representation from the Civil Aviation Department Employees Union regarding circumstance and property tax imposed on the Civil Aviation Department Staff at Bamrauli Aerodrome; and

(b) if so, the decision taken thereon ?

The Minister of Legal Affairs and Civil Aviation (Shri Pataskar): (a) Yes, Sir.

(b) I lay on the Table of Lok Sabha a copy of the reply sent to the Civil Aviation

Department Employees Union, which contains Government's decision on their representation. [See Appendix V, annexure No. 118].

Air Service Hyderabad-Visakhapatnam

1337. **Dr. Rama Rao:** Will the Minister of Communications be pleased to state:

(a) whether Government are contemplating to connect by air Hyderabad with Visakhapatnam via Vijayawada; and

(b) whether Government have taken any decision about running a feeder service between Madras and Vijayawada?

The Minister of Legal Affairs and Civil Aviation (Shri Pataskar): (a) and (b). The Indian Airlines Corporation have under consideration plans to operate a feeder service Madras/Hyderabad/Vijayawada and to link Hyderabad with Visakhapatnam via Vijayawada.

Trade Delegation From Afghanistan

1338. **Shri Raghunath Singh:** Will the Minister of Commerce and Consumer Industries be pleased to state whether it is a fact that a trade delegation has arrived in India from Afghanistan?

The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai): No, Sir.

Refined Petrol

1339. **Shri Ramananda Das:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the rate of refined petrol is lesser at Bombay than at Calcutta; and

(b) if so, the reasons therefor ?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) Yes, Sir.

(b) The reason for the higher price of Petrol at Calcutta,—the difference being half-an-anna per gallon—is the higher ocean freight charges which are incurred in sending supplies to that port.